ernment have taken on the earlier demand made by the Kerala Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SAR-DAR BUTA SINGH): (a) and (b) Yes. In August 1975, Government of Kerala offered Rs. 50,000 towards the cost of survey for electrification of railway lines falling in Kerala State on Erode-Coachin Harbour Terminus-Trivandrum section. Power at competitive rates was also offered. The offer has been accepted and cost-cum-feasielectrification of bility study \mathbf{for} Central sec-Olavakkot-Trivandrum tion has been ordered.

(c) Does not arise.

Opening of Benches of High Courts

392. DR. RAJAT KUMAR CHAKRA-BARTI: SHRI NABIN CHANDRA BURAGOHAIN: SHRI KRISHNA BAHADUR CHETTRI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether Government propose to adopt a liberal policy in regard to establishing High Court Benches at suitable places to make justice cheaper and easily accessible at the High Court level to the litigant public?

THE MINISTER OF LAW, JUS-TICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE: No, Sir.

Royalty on crude oil

393. DR. RAJAT KUMAR CHAKRA-BARTI: SHRI NABIN CHANDA BURAGOHAIN: SHRI KRISHNA BAHADUR CHETTRI:

Will the Minister of PETROLEUM be pleased to state:

(a) what was the quantum of crude oil produced from the Oil-fields in 368 R.S.-3. Assam during 1975 and what is the production target for 1976; and

(b) by when the Prime Minister's decision regarding refixing of rate of royalty on crude oil is expected

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAURRAHMAN ANSARI):

(a) (i) Quantum of crude oil produced in Assam during 1975 . . 4.2 million tonnes
(ii) Production target

for 1976 . . 4.3 million tonnes

(b) The matter is still under consideration.

शराब की बोतलों पर चेतावनी का दिया जाना

394. श्री प्रकाशवीर शास्त्री : क्या रसायन ग्रीर उर्वरक मंत्री यह वताने की छपा करेंगे कि :

(क) क्या सिगरेट के डिब्वों की तरह शराब की बोतलों पर लगे लेबलों तथा डिब्बों पर भी स्वास्थ्य के खतरे की चेतावती देने को शराब के निर्माताओं के लिए लाजिमी बनाने का कोई प्रस्ताव सरकार के विचारा-धीन है ; ग्रौर

(ख) यदि हां, तो इस संबंध में कब तक निर्णय लिये जाने की सम्भावना है ?

†[Description of warning on liquor bottles

394. SHRI PRAKASH VEER SHAS-TRI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any proposal under Government's consideration to make it incumbent on the part of liquor manufactures to inscribe the health hazard warning on the lables and cartons of liquor bottles as is being done in case of cigarette packets; and

(b) if so, by when a decision is likely to be taken in this regard?]

†[] English translation.